BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 4 of 2011

06.05.2014

Heard Mr. N. Syngkon, learned counsel for the petitioner as well as Mr. S. Wahlang and Ms. R. Paul, learned counsels for the respondents.

At the request of the learned counsels, let this matter be listed on ***27.05.2014*** for hearing.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 4 of 2014

06.05.2014

Heard Ms. P. Roy, learned counsel appearing for and on behalf of the leading counsel, Dr. A. Saraf, learned Sr. counsel for the petitioner.

Also heard Mr. M.F. Qureshi, learned counsel appearing for and on behalf of respondents' No. 1, 2 and 3.

None has appeared for respondents' No. 4 and 5.

List this matter after a week for further order.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 5 of 2014

06.05.2014

Heard Ms. P. Roy, learned counsel appearing for and on behalf of the leading counsel, Dr. A. Saraf, learned Sr. counsel for the petitioner.

Also heard Mr. M.F. Qureshi, learned counsel appearing for and on behalf of respondents' No. 1, 2 and 3.

None has appeared for respondents' No. 4 and 5.

List this matter after a week for further order.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 58 of 2013

06.05.2014

List this matter after 2(two) weeks' at the request of the petitioners' counsel, Ms. R. Paul on the ground that the leading counsel, Mr. K. Paul is out of station.

Ms. T. Shylla, learned counsel appeared for and on behalf of Mrs. T. Yangi, learned counsel for respondent No. 1 who submits that the leading counsel could not appear due to some unavoidable circumstances.

Mrs. Y. Shylla, learned counsel for respondent No. 2 is present.

State counsel, Mr. S. Sen Gupta is also present.

List this matter after 2(two) weeks' and it is further noted that no further adjournment will be granted.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 213 of 2011

06.05.2014

Heard Mr. B.M.R. Chyne, learned counsel for the petitioner.

Also heard Mr. B. Bhattacharjee, learned counsel for respondents' No. 8 and 9, Mr. K. Baruah, learned counsel for respondents' No. 6 and 7 and Ms. P.S. Nongbri, learned counsel for respondents' No. 1 to 5.

Judgment reserved.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 285 of 2012

06.05.2014

None has appeared for the petitioner.

State counsel, Mr. S. Sen Gupta is present.

List this matter next week.

JUDGE

D. Nary